

CENTRAL ELECTRICITY REGULATORY COMMISSION

6th, 7th & 8th Floors, Tower B, World Trade Centre,
Nauroji Nagar, New Delhi-110029 Ph: Fax: 011-20904365

No. L-1 /268/2022/CERC

Date: September 27, 2024

PUBLIC NOTICE

Subject: Draft Central Electricity Regulatory Commission (Terms and Conditions of Tariff) (First Amendment) Regulations, 2024.

In exercise of power conferred under sub-section (3) of Section 178 of the Electricity Act, 2003 read with Electricity (Procedure for Previous Publication) Rules, 2005 and Regulation 58(8) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 2023, the public hearing on the Draft Central Electricity Regulatory Commission (Terms and Conditions of Tariff) (First Amendment) Regulations, 2024 is hereby re-scheduled on October 3, 2024 from 3:00 PM onwards through video conference as per the following details:

Date	Venue	Time	Participants	Link to Join
3.10.2024	Online, through Video Conferencing	3:00 PM onwards	Representatives of Central / State Governments / Load Despatch Centers/State Utilities/ CPSUs / CTUs / STUs /Transmission Licensees / Trading Licensees / Power Exchanges / Individual Experts /NGOs / IPPs / Financial Institutions /Consultancy Firms/any other organizations / Individual	Link will be uploaded on website before hearing.

2. A line of confirmation about the participation in the hearing would be highly appreciated. It is requested that the name of the participant(s) may please be communicated to the undersigned in advance. If the participant wants to make a power point presentation during the hearing, the presentation may be planned for a duration of 5-10 minutes. Name of the participants and advance copy of the presentation may be emailed to ecourtastt101@cercind.gov.in and mmchaudhari@cercind.gov.in.

Sd/-
(Harpreet Singh Pruthi)
Secretary, CERC